

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 1901

Candidate's Name & Address

MR. SAURABH KUMAR MISHRA
ITWARI BAZAR,, CHHATTISGARH, 493773

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SHRI KAUSHAL KISHOR MISHRA

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. **Paper I LAW**

2:00 P.M. to 5:00 P.M. **Paper II LAW**

Issuing Authority

Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

:: NO RISK CERTIFICATE ::

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Candidate's Name & Address

MR. UTTAM KUMAR GORE
VILL. HADGAHAN P.O. HADGAHAN TEH - DOUNDI
LOHARA,, CHHATTISGARH, 491225

Roll No - 1902

Category - ST

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SHREE BHUPAT SINGH GORE

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Candidate's Name & Address

MR. SAURABH KUMAR PANDE
Q.NO. - ROSE/135, INTERNATIONAL COLONY, CGHB,
TALPURI, BHILAI, CHHATTISGARH, 490009

Roll No - 1903

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI TARUN KUMAR PANDE

Examination Centre :

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DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KANHAIYA LAL SAHU
WARD NO. 25, NEW SHRI RAM COLONY,,
CHHATTISGARH, 493445

Roll No - 1904

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI THAKUR RAM SAHU

Examination Centre :
D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
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Candidate's Name & Address

MR. NITIN KUMAR MEHRA
HOUSE OF LOKESH SAHU, H.N. 36, FACE - 02,
RIDHDHI - SIDHDIH COLONY,, CHHATTISGARH,
491441

Roll No - 1905

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI RAM GOPAL MEHRA

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**Written Examination of District Judges (Entry Level) 2020
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Candidate's Name & Address

MRS. NEELAM RANI TAMAK
BLOCK - B, FLAT NO. - 509 SHIV VATIKA COLONY
MAHADEV GHAT, , CHHATTISGARH, 492001

Roll No - 1906

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI SANJEEV K. TAMAK

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
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**Written Examination of District Judges (Entry Level) 2020
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Candidate's Name & Address

MR. BHUPESH DUTT PRAJAPATI
BANSPARA WARD TAH. - DHAMTARI, ,
CHHATTISGARH, 493773

Roll No - 1907

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI HOLARAM PRAJAPATI

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
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Candidate's Name & Address

MR. RAJESH KUMAR MISHRA
WARD NO. 13, ADARSH NAGAR, P.O.-BIRLA VIKAS,,
MADHYA PRADESH, 485005

Roll No - 1908

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI GANESH PRASAD MISHRA

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Candidate's Name & Address

MRS. SAVITA RAJWADE
RAJWADE BHAVAN PATELPARA WARD NO. 09,
AMBIKAPUR, , CHHATTISGARH, 497001

Roll No - 1909

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI RAM VIFAL RAM RAJWADE

Examination Centre :

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Candidate's Name & Address

MR. NAWAL KISHOR CHANDRA
AT- BELHADIH, P.O.-SINGHARA, TH-MALKHARODA, ,
CHHATTISGARH, 495691

Roll No - 1910

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI GAJA LAL CHANDRA

Examination Centre :

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11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
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responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BHARAT SINGH CHAKRADHARI
WARD NO.-9, BAJRANGI PARA , JANJGIR,,
CHHATTISGARH, 495668

Roll No - 1911

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SAJJAN LAL

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NITESH KUMAR SHRIVAS
NAVAGAON ROAD, KATGHORA, PO-KATGHORA,,
CHHATTISGARH, 495445

Roll No - 1912

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI DWARIKA PRASAD SHRIVAS

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Issuing Authority

Registrar General

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAVI SHANKAR KUMBHKAR
HNO. 881, RAJEEV NAGAR, JAILGOWN H.T.P.S DARRI,
P.O- JAMNIPALI, THA-KATGHORA,, CHHATTISGARH,
495450

Roll No - 1913

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI HARI RAM KUMBHKAR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Issuing Authority

Registrar General

(See reverse for instructions)

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KUSHWA RAM KEIWARTY
VILLAGE-NAGIN BHATHA, SUMENDHA, POST-BALGI
PROJECT, CHHATTISGARH, 495455

Roll No - 1914

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LET. SHRI NANKI RAM KEIWARTY

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Issuing Authority

Registrar General

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAGHWENDRA PRATAP SINGH
VILLAGE- CHHURI, TAHSIL- KATGHORA,,
CHHATTISGARH,

Roll No - 1915

Category - ST

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI RANKESHRI PRATAP SINGH

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Issuing Authority

Registrar General

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUNIL DUTTA MERSHA
VILLAGE AND POST- BELSARI, TEH.- TAKHATPUR,,
CHHATTISGARH, 495330

Roll No - 1916

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SHRI N.P. MERSHA

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

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PAPER

8:00 A.M. to 11:00 A.M. **Paper I LAW**

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Issuing Authority

Registrar General

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KRISHAN PRATAP SINGH
OFFICE OF DEPUTY DIRECTOR, PROSECUTION,
BALOD, CHHATTISGARH, 491226

Roll No - 1917

Category - ST

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SHRI SANMAN SINGH

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. RAJESHWARI SINHA
VILLAGE AND POST- KORAR, TEH.-
BHANUPRATAPPUR,, CHHATTISGARH, 494670

Roll No - 1918

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI MAHESH KUMAR SINHA

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. AMRITA OTALWAR SHARMA
GAYATRI MANDIR ROAD, VIDYA NAGAR,,
CHHATTISGARH, 495001

Roll No - 1919

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
SHRI RAVINDRA SHARMA

Examination Centre :
D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
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responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. PRAGYA SHRIVASTAVA
SHRI RAM PARK COLONY, INDUSTRIAL AREA, TIFRA,
, CHHATTISGARH,

Roll No - 1920

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI VIKAS SHRIVASTAVA

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. **Paper I LAW**

2:00 P.M. to 5:00 P.M. **Paper II LAW**

Issuing Authority

Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAMESH KUMAR BALENDRA
VILLAGE- CHUOGEL, TEH.- BHANUPRATAPPUR,,
CHHATTISGARH, 494669

Roll No - 1921

Category - ST

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI GOVIND RAM BALENDRA

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

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Issuing Authority

Registrar General

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Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIJAY KUMAR DANSENA
VILLAGE- AMAPALI, P.O.- SONDKA, TH.- KHARSIA, ,
CHHATTISGARH,

Roll No - 1922

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI BABU LAL DANSENA

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KHEMCHAND CHOUDHARY
COMPAUNDER TOLA, WARD NO. -06, BAIHAR, TEH.-
BAIHAR,, MADHYA PRADESH, 481111

Roll No - 1923

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LET. KISHANLAL CHOUDHARY

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Date of Examination : 14th November, 2021

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Registrar General

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. UMA BHARTI SAHU
E-1/147, BEHIND KUSABHAU THAKRE MANGAL
BHAWAN, AADITYA NAGAR TITURDIHA,,
CHHATTISGARH, 491001

Roll No - 1924

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI MR. J.P. RAO

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Issuing Authority

Registrar General

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DIGVIJAY DAYAL
ADPO OFFICE, CIVIL COURT PREMISES , TAKHATPUR,
, CHHATTISGARH, 495330

Roll No - 1925

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI D.R. DAYAL

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

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Issuing Authority

Registrar General

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUNIL KUMAR DEWANGAN
AT/PO.- BILAIGARH, WARD NO. 14, N.P. BILAIGARH,,
CHHATTISGARH, 493338

Roll No - 1926

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI ANIRUDDH PRASAD

Examination Centre :
D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SHALINI
CHNO.- T-40A, TEHSIL LANE, TIS HAZARI COURTS,,
DELHI, 110054

Roll No - 1927

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI SH. JAGDISH CHAND

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANOJ KUMAR SINGH
PILA BANGLA KE PASS KAPA LODHI PARA, ,
CHHATTISGARH, 492004

Roll No - 1928

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LATE SURYA BAKSH SINGH

Affix Passport Size

Photograph

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on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
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E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIKAS SHARMA
WZ-26, MANOHAR PARK, NEAR ASHOK PARK MAIN
METRO STATION, EAST PUNJABI BAGH, DELHI,
110026

Roll No - 1929

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI BHOO DATT SHARMA

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. **Paper I LAW**

2:00 P.M. to 5:00 P.M. **Paper II LAW**

Issuing Authority

Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

:: NO RISK CERTIFICATE ::

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examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHIV CHARAN CHAUHAN
VIJAYNAGAR, POST- GEVRA PROJECT ,
CHHATTISGARH, 495452

Roll No - 1930

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI CHHAT RAM CHAUHAN

Examination Centre :
D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

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Issuing Authority

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AAKOOM DAS GENDLE
VILLAGE AND POST - GOINDRI, TEH.- PATHARIYA, ,
CHHATTISGARH, 495335

Roll No - 1931

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SUKALOO DAS GENDLE

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Issuing Authority

Registrar General

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. HIMANSHU JAISWAL
Q.R.NO. -8B, STREET-33, SECTOR-7, H.S.C.L COLONY ,
BHILAI, CHHATTISGARH, 490006

Roll No - 1932

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI ASHOK KUMAR JAISWAL

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Registrar General

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIJAY KUMAR PANDEY
CIVIL LINES-255/22- DAHILAMAU, , UTTAR PRADESH,
230001

Roll No - 1933

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SURENDRA NARAYAN PANDEY

Affix Passport Size

Photograph

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on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. KIRAN VAISHNAV
PRATHMESH VIHAR, GHURU H.NO. 5, TEH-
TAKHATPUR, , CHHATTISGARH,

Roll No - 1934

Category - ST

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI VISHWARAJ VAISHNAV

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SURESH KUKKAMUDI
THUMMADAM, NIDAMANOOR MANDAL, ,
TELANGANA,

Roll No - 1935

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI YACOB. K

Affix Passport Size

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Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
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Date : Roll No. :-

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BHUPENDRA KUKRETI
GALI NO. 3, SUMAN VIHAR BAPUGRAM, P.O-
VEERBHARA RISHIKESH,, UTTARAKHAND, 249202

Roll No - 1936

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SRI. DARSHAN LAL KUKRETI

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SAPNA SHARMA
C-7/101, LAWRENCE ROAD, KESHAV PURAM, , DELHI,
110035

Roll No - 1937

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI YOGESH PAREEK

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAKESH BHARDWAJ
E-704, HOMES-121, SECTOR- 121,, UTTAR PRADESH,
201301

Roll No - 1938

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SH. P.S. BHARDWAJ

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
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examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SACHIN AGARWAL
PLOT NO. -79, FIRST FLOOR, SECTOR-4, VAISHALI, ,
UTTAR PRADESH, 201012

Roll No - 1939

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI VINOD KUMAR AGARWAL

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BINOD KUMAR SONWANI
ADD. SESSION JUDGE, RAJENDRGRAM,, MADHYA
PRADESH,

Roll No - 1940

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI RAM NATH SONWANI

Affix Passport Size

Photograph

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on application form)

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. H.N. KUMAR
6TH CROSS, SHARAVATHI NAGAR, SHIVAMOGGA,
KARNATAKA, 577201

Roll No - 1941

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI S.R. NAGARJUNA

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. CHINTA ANIL KUMAR
CH-ANIL KUMAR, ADVOCATE FLAT NO-305,
VYSHNAVI APARTMENT, APPD. KHALEEL DHABA,
MIRYALGUDA, NALGONDA, ANDHRA PRADESH,
508207

Roll No - 1942

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MADHUSUDANA RAO

Examination Centre :
D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

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Issuing Authority

Registrar General

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANOJ KUMAR SINGH
C/O DINESH SHUKLA 27-KHOLI, VIKAS NAGAR NEAR
HANUMAN MANDIR, , CHHATTISGARH, 495001

Roll No - 1943

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI GANGODAR SINGH

Examination Centre :
D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

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Issuing Authority

Registrar General

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHARAD PRAKASH YADAV
NEAR DEEPAK MOBILE CENTRE, MAIN ROAD
KAILASHPURI, CHHATTISGARH, 492001

Roll No - 1944

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LAXMI PRASAD YADAV

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRAVEEN KUMAR BITHALE
AT POST - RAMPAYLI HIGH SCHOOL CHOWK TAH -
VARASEONI,, MADHYA PRADESH, 481335

Roll No - 1945

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHOBHARAM BITHALE

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DIWAKAR GUPTA
BAREZ PARA INFRONT OF JAKERHUSSAIN
MARRIAGE HAAL, AMBIKAPUR,, CHHATTISGARH,
497001

Roll No - 1946

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SHRI UMA SHANKAR GUPTA

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHISH KUMAR SRIVASTAVA
G-34 NUTAN COLONY SARKANDA, , CHHATTISGARH,
495001

Roll No - 1947

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI RAM BALI SRIVASTAVA

Examination Centre :
D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
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examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PREM CHANDRA SHUKLA
2A-813 OFFICERS COLONY SECL BISHRAMPUR, ,
CHHATTISGARH, 497226

Roll No - 1948

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI DEEP NARAYAN SHUKLA

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KHAN NAYYAR
NEAR MAKKA MASJID KHATIB WARD PUSAD TOWN
PUSAD, , MAHARASHTRA, 445204

Roll No - 1949

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KAUSAR

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. CHHABI RAM PATEL
AT AND PO TEMAR, TAH.- SAKTI,, CHHATTISGARH,
495689

Roll No - 1950

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SRI. MANSA RAM

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JITENDRA KUMAR
VILL-BHATHELI, POST- BHAKHARA, TEHSIL-KURUD,
CHHATTISGARH,

Roll No - 1951

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI UDALA RAM

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

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Issuing Authority

Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 1952

Category - UR

Domicile of C.G. - YES

Gender - MALE

Candidate's Name & Address

MR. NIRAJ KUMAR GUPTA
SHIV-SADAN, TATYA PARA CHOWK, CHHATTISGARH,

Father's / Husband's Name :
SHRI SHRI RAJENDRA KUMAR GUPTA

Examination Centre :
D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

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PAPER

8:00 A.M. to 11:00 A.M. **Paper I LAW**

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Issuing Authority



Registrar General

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KESHAV KUMAR DEWANGAN
R/O KRISHNA NAGAR, WARD-31, DEWANGAN
MOHALLA, JUNA BILASPUR, CHHATTISGARH, 495001

Roll No - 1953

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LATE SHRI MANIKCHAND DEWANGAN

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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PAPER

8:00 A.M. to 11:00 A.M. **Paper I LAW**

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Issuing Authority

Registrar General

(See reverse for instructions)

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Date : Roll No. :-

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E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIJAY SWORKAR
NEAR SHRI SHIV HANUMAN MANDIR, TILAK NAGAR,
CHHATTISGARH, 495001

Roll No - 1954

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI KANHAIYA LAL SWORKAR

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANOJ KUMAR
H.N.-581-BHAIROTAL BAJAR DAFAI, POST-
BHAIROTAL, TEHSIL-KATGHORA, CHHATTISGARH,
495454

Roll No - 1955

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI MAHETTAR DAS

Affix Passport Size

Photograph

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Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. GANESH PRASAD PRAJAPATI
NEAR SHANTI LODGE, KUMHARPARA, JUNA
BILASPUR, CHHATTISGARH, 495001

Roll No - 1956

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SHRI BISAHU LAL

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHOK KUMAR ANAND
VILL-KERAJHARIYA, SARVODAY NAGAR PALI, POST-
PALI, CHHATTISGARH, 495449

Roll No - 1957

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI HORI LAL

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
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examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KHEMCHAND NAMDEO
NAGAR PANCHAYAT CHHURIKALA, WARD N-2, POST-
CHHURIKALA, TEHSIL- KATGHORA, CHHATTISGARH,
495450

Roll No - 1958

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI MR. CHARAN LAL

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

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2:00 P.M. to 5:00 P.M. **Paper II LAW**

Issuing Authority

Registrar General

(See reverse for instructions)

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SMT. VARTIKA VERMA
E-6, JUDGES COLONY, CIVIL LINE RAIPUR,
CHHATTISGARH, 492001

Roll No - 1959

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
SHRI VIVEK KUMAR VERMA

Examination Centre :
D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

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Issuing Authority

Registrar General

(See reverse for instructions)

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. AARTI SEVAK
SARASWATI SHISHU MANDIR GALI LAXMIPUR, NEAR
BADE TRANSFORMER, NEAR SAFED BUILDING,
CHHATTISGARH, 496001

Roll No - 1960

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
SHRI VIJAY KUMAR JAISWAL

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :
D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Date of Examination : 14th November, 2021

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Registrar General

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANIL KUMAR VAISHNAV
VILL-DEORI, POST-KARHI, TEHSIL-MUNGELI,
CHHATTISGARH, 495334

Roll No - 1961

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LATE GOPAL DAS VAISHNAV

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. ANUPAMA NAGESH
C/O RAJ SHREE SMRITY, H.N.-1942/A-1, DHOBI GHAT,
NEAR SHIV MANDIR, BURDHMAN COMPOUND
LALPUR, JHARKHAND, 834001

Roll No - 1962

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI R.G.S. NAGESH

Affix Passport Size

Photograph

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Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
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Registrar General

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SIDDHARTH RATHOD
H.I.G.-I/D-45, AKASH, ABHILASHA PARISAR, TIFRA,
CHHATTISGARH,

Roll No - 1963

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SHRI MAHENDRA RATHOD

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MAHESH KUMAR SAHU
C/O H.L. SAHU, SHITLA MANDIR, SANTOSHI NAGAR,
CHHATTISGARH,

Roll No - 1964

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI KESHAV PRASAD SAHU

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. GAURAV SAXENA
SIDHHIVINAYAK NAGAR, GHURU ROAD, IN FRONT OF
BHOOMI PROVISION STORE, CHHATTISGARH,

Roll No - 1965

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI RAJESH SAXENA

Affix Passport Size

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D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIJAY KUMAR TANDAN
Q.N.-CH-43,NEAR JHOPADI SUBHASH BLOCK, SECL
KORBA, CHHATTISGARH, 495677

Roll No - 1966

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SHYAM LAL TANDAN

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

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Registrar General

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. MRS. BARKHA YADAV
KRISHNAYAN MAHAMAYA CHOWK, NEAR
BASANTPUR NAKA, CHHATTISGARH, 491441

Roll No - 1967

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI MR. KASHISH SINGH YADAV

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHANKAR CHATURVEDANI
MASANGANJ, I/F KHATU SHYAM, PANCHMUKHI
HANUMAN MANDIR, CHHATTISGARH, 495001

Roll No - 1968

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LATE MOTILAL CHATURVEDANI

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ZEESHAN SHAIKH
21 NEW PANCHSHEEL NAGAR, CIVIL LINE,
CHHATTISGARH, 492001

Roll No - 1969

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI RAHMATULLAH

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RADHE SHYAM SATYAVANSHI
VILL AND POST-BODLA, TEHSIL-POLI, WARD-6
NAGAR PANCHAYAT BODLA, CHHATTISGARH, 491995

Roll No - 1970

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI FAGU RAM SATYAVANSHI

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Registrar General

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Date : Roll No. :-

Mobile No. :-

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NEELAM SINGH YADAV
NEAR SUNIL YADU HOUSE, CHUNABHATTI, RAMAN
MANDIR, WARD-14, CHHATTISGARH, 492009

Roll No - 1971

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI PRAHLAD RAM YADAV

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. MRS. ABHILASHA GUPTA
MAA GANGAI OFFSET, INFRONT OF PETROL PUMP,
CIVIL LINE, CHHATTISGARH, 491995

Roll No - 1972

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI MR. PRATUL GUPTA

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Place : Signature of Candidate :-

Date : Roll No. :-

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHAILESH TIWARI
Q.NO. LIG-440, PADMANABHPUR, CHHATTISGARH,
491001

Roll No - 1973

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LATE RAVI SHANKAR TIWARI

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIPUL SHRIVASTAVA
NEAR HINDSAI PRESS, MAHARANI WARD,
CHHATTISGARH,

Roll No - 1974

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI ASHOK KUMAR SHRIVASTAVA

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MOHAMMAD ARSHAD KHAN
WARD-30, JAMA MASJID STREET, , CHHATTISGARH,
491001

Roll No - 1975

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI MOHAMMAD AKRAM KHAN

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
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:: NO RISK CERTIFICATE ::

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..... a candidate for District Judge (Entry Level)
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examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIKAS KUMAR SHRIVASTAVA
SHIRIRAM PARK COLONY, INDUSTRIAL AREA TIFRA, ,
CHHATTISGARH,

Roll No - 1976

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LATE ASHOK KUMAR SHRIVASTAVA

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. **Paper I LAW**

2:00 P.M. to 5:00 P.M. **Paper II LAW**

Issuing Authority

Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRAMOD SHRIVASTAVA
GEETA KUNJ, RAJENDRA NAGAR,, CHHATTISGARH,
495001

Roll No - 1977

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI VINOD SHRIVASTAVA

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Date of Examination : 14th November, 2021

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Issuing Authority

Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIKAS PANDEY
HIG-48, ARYA COLONY, TIFRA FATAK,,
CHHATTISGARH, 495001

Roll No - 1978

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI BHARAT LAL PANDEY

Examination Centre :
D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANISH KUMAR YADAV
SUBHASH WARD BHATAPARA,, CHHATTISGARH,
493118

Roll No - 1979

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LAKHAN LAL YADAV

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Photograph

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ABDUL HIFZUL KHAN
SHATTI WARD N.-14, KAWARDHA, CHHATTISGARH,
491995

Roll No - 1980

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SHRI ABDUL MAZID KHAN

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VASANT ZOKARKAR
42-A, INDRAPURI COLONY, NEAR SETHI NAGAR,,
MADHYA PRADESH, 456010

Roll No - 1981

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI CHANDRASHEKHAR ZOKARKAR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Date of Examination : 14th November, 2021

TIME

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Issuing Authority

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIJAY KUMAR SHARMA
B-10, 2ND FLOOR RAJIV LOCHAN PARISAR, NEAR
ASHWAYA KINGDOM, KACHNA HOUSING BOARD
COLONY, CHHATTISGARH, 492007

Roll No - 1982

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SHRI RAMBIHARI SHARMA

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Issuing Authority

Registrar General

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. YOGESH KUMAR UNJAN
INDRPARASTH BHAWAN, SURYA VIHAR COLONY,
SEEPAT ROAD, CHHATTISGARH, 495006

Roll No - 1983

Category - ST

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI F.L. UNJAN

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JANAK RAM SINHA
KAILASH NAGAR WARD N.-2, TEHSIL-KAVARDHA,
CHHATTISGARH, 491995

Roll No - 1984

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI ISHWAR SINHA

Affix Passport Size

Photograph

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Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SOMESH KUMAR KASHYAP
SHIVAJI WARD RAIPUR ROAD, , CHHATTISGARH,
495220

Roll No - 1985

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI KAUSHAL SINGH KASHYAP

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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:: NO RISK CERTIFICATE ::

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..... a candidate for District Judge (Entry Level)
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examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. GEETASHREE RANI TOPPO
H.NO. 1941/A NEAR POULTRY FARM, LOWER
BURDWAN COMPOUND, LALPUR,, JHARKHAND,
834001

Roll No - 1986

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI LATE K.M. TOPPO

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Issuing Authority

Registrar General

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SAVITA PANJABI
NEAR PUMP HOUSE, TIWARI CHAWL, JARHABHATA,
CHHATTISGARH, 495001

Roll No - 1987

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI JAGDISH KUMAR PANJABI

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

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Registrar General

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AADIL RAHEIM
H.N.-2/167, BEHIND FARISHTA APARTMENT, NEAR
R.C. CHURCH, BYRON BAJAR, CHHATTISGARH,
492001

Roll No - 1988

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LATE AHFAZUL RAHEEM

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Issuing Authority

Registrar General

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAVINDRA KUMAR SONI
H.N.-537, BANK COLONY, VIJAY NAGAR,
CHHATTISGARH, 491001

Roll No - 1989

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI JAGDISH PRASAD SONI

Examination Centre :
D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

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Issuing Authority

Registrar General

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. ASMITA JAISWAL
WARD N.-4, SOHAGPUR, BEHIND BADI MASGID,
TEHSIL- SOHAGPUR, MADHYA PRADESH, 484001

Roll No - 1990

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI SANJAY JAISWAL

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 1991

Category - UR

Domicile of C.G. - YES

Gender - MALE

Candidate's Name & Address

MR. MAHESH MANI SAHU
SWASTIKA 26 D.P.HOMES AMLIDIH, CHHATTISGARH,

Father's / Husband's Name :
SHRI SHRI GITA RAM SAHU

Examination Centre :
D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size
Photograph

(Similar to that affixed
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Issuing Authority

Registrar General

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Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. DEEPALI GHOSH
C/O S.C. DAS BEHIND BAJAJ COLONY HEMUNAGAR
TEHSIL- BILASPUR, CHHATTISGARH, 495001

Roll No - 1992

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI KARUN ROY

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. NIDHI RAJMANI
TORVA OLD POWER HOUSE OPP. TO SAI MANDIR ,
CHHATTISGARH,

Roll No - 1993

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI R.K. RAJMANI

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. LALIT JANGDE
PURANI BASTI ADILE CHOWK, CHHATTISGARH,
495677

Roll No - 1994

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI RAMAYAN LAL JANGDE

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare
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responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. UMA MAHESWARARAO RAGALA
DO-NO.-2-187, DIVILI P.O. PEDDAPURAM (M) , EAST
GODAVARI, ANDHRA PRADESH, 533433

Roll No - 1995

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI VEERA VENKATARAMANA MURTI

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. **Paper I LAW**

2:00 P.M. to 5:00 P.M. **Paper II LAW**

Issuing Authority

Registrar General

(See reverse for instructions)

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ARUN KUMAR RAO
25/289 NEW COLONY SOUTH, UTTAR PRADESH,
274001

Roll No - 1996

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI DHANANJAYA KUMAR RAO

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

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2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAVI SHANKAR PATHAK
C/O NAND KISHORE PANDEY CHOURAI BHAWAN
NEAR WEST RAIL GUMLI ARA BHOJPUR, BIHAR,
802301

Roll No - 1997

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE RAMESHWAR NATH PATHAK

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Date of Examination : 14th November, 2021

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Issuing Authority

Registrar General

(See reverse for instructions)

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. REVANTH K
FLAT NO. 103 AND 104 H.NO. 9-4-38 VICTORY ASHOK
RESIDENCY HASMATHPET NEAR OLD BOWENPALLY,
TELANGANA, 500009

Roll No - 1998

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI GOPALA SWAMY K

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

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Issuing Authority

Registrar General

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MUKESH KUMAR SINGH
VILLAGE AMHAR P.O. KOCHEYA P.S. BISHUNPURA
GARHWA, , JHARKHAND, 822128

Roll No - 1999

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAJESHWAR SINGH

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

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Issuing Authority

Registrar General

(See reverse for instructions)

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DHARMENDRA TIWARY
VILLAGE CHETNA P.O. AND P.S. GARHWA, ,
JHARKHAND, 822114

Roll No - 2000

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LT. SHIWNATH TIWARY

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

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Issuing Authority

Registrar General

(See reverse for instructions)

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SUKESHANI VITTHAL SHIRKE
80/1/A/3 PLOT NO 7 PARICHARAK NAGAR KORTI
ROAD PANDHARPUR,, MAHARASHTRA, 413304

Roll No - 2001

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI VITTHAL

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

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Issuing Authority

Registrar General

(See reverse for instructions)

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. KADAM KAMINI PANDIT
ROOM NO. 1 SHIVAGI NAGAR BETURKAR PADA
KATKARCHAWL KALYAN W., MAHARASHTRA, 421301

Roll No - 2002

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI PANDIT

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

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Issuing Authority

Registrar General

(See reverse for instructions)

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRAVEEN KUMAR PANDEY
AT PIPRA KLAN SHASTRI NAGAR GARHWA , PO+PS-
GARHWA , , JHARKHAND, 822114

Roll No - 2003

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI NAGENDRA PANDEY

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
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examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHISH JAIN
SHRI GANESH MARKET DAHI MANDI LASHKAR, ,
MADHYA PRADESH, 474001

Roll No - 2004

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI VIMAL CHAND JAIN

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MULE PRAVIN DATATTARAY
H.NO. 3092 SAMBAJI CHOWK PANDHARPUR, ,
MAHARASHTRA, 413304

Roll No - 2005

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI DATATTARAY

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. INDRESH KUMAR PRADHAN
NEW TULSI VIHAR COLONY SEWA NAGAR, MADHYA
PRADESH, 474003

Roll No - 2006

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHREENIWAS PRADHAN

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMOL SINGH TOMAR
MADHAV RAO SCINDHIYA ENCLAVE B-BLOCK 107
THATIPUR, , MADHYA PRADESH, 474011

Roll No - 2007

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI DHARAM SINGH TOMAR

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

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Issuing Authority

Registrar General

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRABHAT SINGH
JAGMATI BHAWAN BESIDE M-50 HARMU HOUSING
COLONY P.O. HARMU P.S. ARGORA, JHARKHAND,
834002

Roll No - 2008

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI S.K. SINGH

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. **Paper I LAW**

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Issuing Authority

Registrar General

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 2009

Candidate's Name & Address

MR. PRADEEP MALIK
D-41 PREM NAGAR JHOTWARA, RAJASTHAN, 302012

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SH. SURAJMAL MALIK

Examination Centre :
D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. **Paper I LAW**

2:00 P.M. to 5:00 P.M. **Paper II LAW**

Issuing Authority

Registrar General

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIJENDER KATOCH
CHAMBER NO. 210 HP HIGH COURT ADVOCATES
CHAMBER COMPLEX VIDHI KUNJ NEAR HP HIGH
COURT, , HIMACHAL PRADESH, 171001

Roll No - 2010

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LATE SH. V.C. KATOCH

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :
D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
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Registrar General

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KOLA SRIHARI RAO
D.NO. 10-5-54 NAGESHWARAO STREET RAMARAOPET
KAKINADA AP., ANDHRA PRADESH, 533004

Roll No - 2011

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI KOLA PEDA ATCHIYYA

Examination Centre :
D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

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Date : Roll No. :-

Mobile No. :-

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJVEER SINGH GURJAR
192/268 SECTOR 19 PRATAP NAGAR SANGANER ,
RAJASTHAN, 302015

Roll No - 2012

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RUPE SINGH GURJAR

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

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Issuing Authority

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. VANDANA DEVI
4/122-1 PURANA KANPUR KANPUR NAGAR, UTTAR
PRADESH, 208002

Roll No - 2013

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI SHIV SHANKER DIWAKAR

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
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examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JOKHAN KUMAR
VILLAGE AND POST PAGAR KHAS, , UTTAR
PRADESH, 272123

Roll No - 2014

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAM SARAN

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Date of Examination : 14th November, 2021

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Issuing Authority

Registrar General

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAVENDRA KUMAR TIWARI
NEAR SATYAM TOWER NARSING NAGAR RANJHI,,
MADHYA PRADESH, 482005

Roll No - 2015

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI DASHRATH PRASAD TIWARI

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Issuing Authority

Registrar General

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ARUN KUMAR RAVI DAS
VILLAGE GOSAINDASPUR P.O. CHAMPANAGAR P.S.
NATHNAGAR, BIHAR, 812004

Roll No - 2016

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI BHARAT DAS

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Registrar General

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SON SAY KEWAT
VILLAGE KADAMTOLA POST PAYARI NO. 01 P.S.
BHALUMADA TEHSIL ANUPPUR, , MADHYA
PRADESH, 484334

Roll No - 2017

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RASIYA KEWAT

Affix Passport Size

Photograph

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on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJIV RANJAN TIWARI
VILLAGE KUTAMU P.O. AND P.S. UNTARI ROAD,
JHARKHAND, 822116

Roll No - 2018

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI GORAKH TIWARI

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PAWAN TARAK
OLD CHANGORA BHATA RAM MANDIR ,
CHHATTISGARH,

Roll No - 2019

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LATE MANNU LAL TARAK

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Date : Roll No. :-

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DHEERENDRA KUMAR PANDEY
OLD CENTRAL BANK ROAD RAJENDRAGRAM
GRAM/POST RAJENDRAGRAM , MADHYA PRADESH,
484881

Roll No - 2020

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI ACHCHHE LAL PANDEY

Affix Passport Size

Photograph

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Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
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Date : Roll No. :-

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJENDRA PRASAD SARVAN
CH. NO. 32 NEAR TREASURY GATE TIS HAZARI
COURT, DELHI, 110054

Roll No - 2021

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI MAHABIR PRASAD SARVAN

Affix Passport Size

Photograph

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Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. RANJNA DASS
H.NO. 51 POCKET -12 SECTOR 24 ROHINI,, DELHI,
110085

Roll No - 2022

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI NAWAL KISHORE LAL DASS

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
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responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. GHANSHYAM TRIPATHI
VILLAGE BANJARIYA P.O. BAKUCHI,, UTTAR
PRADESH, 274509

Roll No - 2023

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE RAMDULARE TRIPATHI

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. MRS. ANURADHA RANI
240 B INDIRANAGAR IIND BRAHMPURI,, UTTAR
PRADESH, 250002

Roll No - 2024

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI MR. ABHISHEK PANWAR

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

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2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. CHAUDHARY KAMLAKAR RAMAN
A/P ZURKHEDA TAL-DHARANGAON,,
MAHARASHTRA, 425103

Roll No - 2025

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI PATIL RAMAN LAXMAN

Examination Centre :
D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Issuing Authority

Registrar General

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ALOK MISHRA
MISHRA MANDAL MAUGANJ, , MADHYA PRADESH,
486331

Roll No - 2026

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI PRAKASH MISHRA

Examination Centre :
D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

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Issuing Authority

Registrar General

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAKESH KUMAR SHUKLA
VILLAGE BISHUNPUR POST NAWADA P.S. GARHAWA,
JHARKHAND, 822114

Roll No - 2027

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LALAN KUMAR SHUKLA

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

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Issuing Authority

Registrar General

(See reverse for instructions)

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. ARCHANA KUMARI
MOHALLA SHERPUR SABZI BAZAR DHOBI TOLA P.O.
BIHAR SHARIF, BIHAR, 803101

Roll No - 2028

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI BABU CHAND RAJAK

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

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Issuing Authority

Registrar General

(See reverse for instructions)

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BABAN PRASAD
SUDNA POLICE LINE ROAD P.O. SUDNA P.S. MEDINI
NAGAR, , JHARKHAND, 822102

Roll No - 2029

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SUKHDEO MAHTO

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

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Registrar General

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NIRAJ KUMAR SINGH
VILL- AHIPURWA W.NO. 7 P.O. AND P.S. SHRI
BANSHIDHAR NAGAR , JHARKHAND, 822121

Roll No - 2030

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHIV KUMAR SINGH

Examination Centre :
D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

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Issuing Authority

Registrar General

(See reverse for instructions)

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. TILOTTAMA PANCHOLI
121 VIDYA NAGAR KALPTARU INDORE ROAD,
MADHYA PRADESH, 456010

Roll No - 2031

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI PRABHAT PANCHOLI

Examination Centre :
D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. BANDANA SINGH
402 C BLOCK GANPAT PALACE DHUMSA TOLI BAHU
BAZAR CHUTIA, JHARKHAND, 834001

Roll No - 2032

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI KRISHNA KUMAR SINGH

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIJAY KUMAR SINGH
C/O RAM BILAS PANDIT KRISHNAPURI ROAD NO. 9
FCI COLONY P.O. KRISHNAPURI, JHARKHAND, 834011

Roll No - 2033

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SRI RUPNARAYAN SINGH

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Photograph

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Registrar General

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. AMRITA BANERJEE
AASHIYANA BANK COLONY TIRIL ROAD KOKAR ,
JHARKHAND, 834001

Roll No - 2034

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI LATE SANAT KUMAR BANERJEE

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Issuing Authority

Registrar General

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Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AKHILESH SHRIVASTAVA
NEAR PANCHDEV MANDIR KUMHARI MOHALLA DV.
CHHAPARA POST CHHAPARA, MADHYA PRADESH,
480884

Roll No - 2035

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE SHRI A.K. SHRIVASTAVA

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Date of Examination : 14th November, 2021

TIME

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Issuing Authority

Registrar General

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ALOK PYASI
H.NO. 120 PARKOTA WARD SAGAR , MADHYA
PRADESH, 470002

Roll No - 2036

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI MAHESH PYASI

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. PRIYA SHARMA
H.N. 3076, 20 NO. BAGAN AREA, NEW SITARAMDERA
PO-AGRICO ,P.S. SITARAMDERA JAMSHEDPUR EAST -
SINGHBHUM, JHARKHAND, 831009

Roll No - 2037

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI RAJESH KUMAR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. **Paper I LAW**

2:00 P.M. to 5:00 P.M. **Paper II LAW**

Issuing Authority

Registrar General

(See reverse for instructions)

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Date : Roll No. :-

Mobile No. :-

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANJAY KUMAR SINGH
ARBIND PATH BHATIA BASTI PO- KADMA
JAMSHEDPUR, JHARKHAND, 831005

Roll No - 2038

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI CHANDRA BHUSHAN SINGH

Affix Passport Size

Photograph

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Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AJIT KUMAR
FLAT N. 102 PRAROOP VINAYAK ENCLAVE MACHHLI
GALI, RAJA BAZAR BAILEY ROAD, BIHAR, 800014

Roll No - 2039

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE ANANT KUMAR

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Date : Roll No. :-

Mobile No. :-

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JITENDRA SRIVASTAVA
100/596 COLONEL GANJ KANPUR NAGAR, UTTAR
PRADESH, 208001

Roll No - 2040

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE VIRENDRA BAHADUR SRIVASTAVA

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

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E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 2041

Candidate's Name & Address

MR. SITESH SUDHANSU
AT- MANPUR POST- MALIYA, BIHAR, 811310

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI KAPILDEO NARAYAN SINHA

Examination Centre :
D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. **Paper I LAW**

2:00 P.M. to 5:00 P.M. **Paper II LAW**

Issuing Authority

Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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9. There is no provision for the supplementary answer Sheet.
10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
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that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh
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examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANJAY KUMAR OMAR
MOHALLA PATKANA INFRONT OF MAHILA POLICE
THANA HAMIRPUR TAHSIL AND DIST. HAMIRPUR,,
UTTAR PRADESH, 210301

Roll No - 2042

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI ANANT RAM OMAR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

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2:00 P.M. to 5:00 P.M. **Paper II LAW**

Issuing Authority

Registrar General

(See reverse for instructions)

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. LAWKUSH PRASAD GUPTA
GRAM AND POST KANADI KHURD TEHSIL- JAISINGH
NAGAR , MADHYA PRADESH, 484771

Roll No - 2043

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAM DAS GUPTA

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Date of Examination : 14th November, 2021

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PAPER

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2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. LALMANI GUPTA
GRAM AND POST GIRUIE BADI THANA AND TEHSIL
JAISINGH NAGAR, MADHYA PRADESH, 484771

Roll No - 2044

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAM DAS GUPTA

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

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2:00 P.M. to 5:00 P.M. **Paper II LAW**

Issuing Authority

Registrar General

(See reverse for instructions)

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 2045

Candidate's Name & Address

MS. DEEPIKA TIWARI
H.N. 400/3 JAGRITI VIHAR,, UTTAR PRADESH, 250004

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI LATE SH. SHAILENDRA TIWARI

Examination Centre :
D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

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Issuing Authority

Registrar General

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUNIL KUMAR SINGH
D- 47/85 RAMAPURA POLICE ST. LUXA, , UTTAR
PRADESH, 221001

Roll No - 2046

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI UDAIBHAN SINGH

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Issuing Authority

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. PROMILA
D/O BALRAJ SINGH H.N. 808, GALI N. 1, ASHOK VIHAR
MAHALANA ROAD SONIPATH, HARYANA, 131001

Roll No - 2047

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI SH. BALRAJ SINGH

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUSANTA KUMAR NATH
PLOT N.- 444 KEDAR LANE OLD TOWN
BHUVANESHWAR, , ODISSA, 751002

Roll No - 2048

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI HRUSHIKESH NATH

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. MAMITARANI SUTAR
C/O RABINDRA KUMAR SAHOO, PLOT NO. 432,
GARAGE CHHAK RADHAKRISHNA NAGAR MATHA
LANE LEWIS ROAD,,, ODISSA, 751002

Roll No - 2049

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI MADHUSUDAN SUTAR

Examination Centre :
D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

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TIME

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Issuing Authority

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAM NIVAS YADAV
C/O DHANANJAY YADAV VILL- PO.- PALHANI , ,
UTTAR PRADESH, 276001

Roll No - 2050

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI MAHENDRA NATH YADAV

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Date of Examination : 14th November, 2021

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
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examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SWATI SINGH
234 AJANTA COLONY STREET N.8, GARH ROAD,,
UTTAR PRADESH, 250004

Roll No - 2051

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI VIJENDRA PAL SINGH

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. **Paper I LAW**

2:00 P.M. to 5:00 P.M. **Paper II LAW**

Issuing Authority

Registrar General

(See reverse for instructions)

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANJEEV SIROHI
S/O COLBPSSIROHI, A-82 DEFENCE ENCLAVE,
SHARDHANA ROAD, KANKERKHERA, UTTAR
PRADESH, 250001

Roll No - 2052

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BIRHAMPAL SINGH SIROHI

Examination Centre :
D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

<u>TIME</u>	<u>PAPER</u>
8:00 A.M. to 11:00 A.M.	Paper I LAW
2:00 P.M. to 5:00 P.M.	Paper II LAW

Issuing Authority


Registrar General

(See reverse for instructions)

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AKHILENDRA NARAYAN SINGH
LAWYER CHAMBER NO. 805 DWARKA COURT
COMPLEX SECT. 10, ,, DELHI, 110075

Roll No - 2053

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SH. SURENDRA NARAYAN SINGH

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

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TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. FATAH CHAND GIRI
H.NO.- 12, LOKESH GALI, SUSHILA GARDEN,
MANDOLI EXTENTION,, , DELHI, 110093

Roll No - 2054

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI PRAKASH CHAND GIRI

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHOK KUMAR SAHU
SHAKTI KUNJ NAHARIYA BABA ROAD WARD NO. 7,
NEW CHANDANIYA PARA JANJGIR, , CHHATTISGARH,
495668

Roll No - 2055

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SHRI BHUKHALU RAM

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. **Paper I LAW**

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Issuing Authority

Registrar General

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 2056

Candidate's Name & Address

MR. SANDEEP SINGH
166, SOTI GANJ, , UTTAR PRADESH, 250001

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHRI NARENDRA PRAKASH

Examination Centre :
D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. **Paper I LAW**

2:00 P.M. to 5:00 P.M. **Paper II LAW**

Issuing Authority

Registrar General

(See reverse for instructions)

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANDEEP TRIPATHI
ROOM NO. E-13, BUILDING NO. B 46 CHRISTIAN
COLONY, NEAR PATEL CHEST, DELHI UNIVERSITY, ,
DELHI, 110007

Roll No - 2057

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE D.N. TRIPATHI

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. **Paper I LAW**

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Issuing Authority

Registrar General

(See reverse for instructions)

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BHARAT LAL DEMBRA
H.NO.- 1, INDU IMAGICA, CHHATAUNA, ,
CHHATTISGARH, 495220

Roll No - 2058

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LATE SATYAPAL DEMBRA

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

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Registrar General

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MUKESH KUMAR SINGH
M-04, SHIVDUTI PALACE, TATHAGAT SQUARE, NARI
RING ROAD, , MAHARASHTRA, 440026

Roll No - 2059

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI VIJAY KUMAR SINGH

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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PAPER

8:00 A.M. to 11:00 A.M. **Paper I LAW**

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Issuing Authority

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
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examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. ROOPA KAUSHIK
H.NO.- 604/6 NEAR RAMA MEDICAL STORE,
MOHALLA BHATTAN, HARYANA, 131001

Roll No - 2060

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI VIKAS SHARMA

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHASHI CHANDRA THAKUR
Q.NO.- A /453, PO- BHULI- A/BLOCK, NEAR-
HANUMAN MANDIR, PS- BANK MORE, , JHARKHAND,
828104

Roll No - 2061

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAM CHANDRA THAKUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Date of Examination : 14th November, 2021

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Issuing Authority

Registrar General

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VINAY KUMAR BANJARE
VILLAGE- MAHUD, A, PO- BHARDAKALA, TEH-
GUNDERDEHI,, CHHATTISGARH, 491225

Roll No - 2062

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SHREE LAKHAN LAL BANJARE

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

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Issuing Authority

Registrar General

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAMESH KUMAR
VILL AND PO- AGARASAND , NARAYANPUR,
MIRZAPUR,, UTTAR PRADESH, 231305

Roll No - 2063

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KALLU PRASAD

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

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Issuing Authority

Registrar General

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SURYA PRAKASH DWIVEDI
C/O SRI V.K. TRIPATHI, 523A/11A , UNCHWAGARHI,
RAJAPUR, BELI COLONY, UTTAR PRADESH, 211002

Roll No - 2064

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI ADYA PRASAD DWIVEDI

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

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TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

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Issuing Authority

Registrar General

(See reverse for instructions)

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SEEMA CHAUDHARY
F-22, SECTOR- 12, VIJAYNAGAR, GHAZIABAD, ,
UTTAR PRADESH, 201009

Roll No - 2065

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI LATE SHRI GAJE SINGH

Examination Centre :
D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. **Paper I LAW**

2:00 P.M. to 5:00 P.M. **Paper II LAW**

Issuing Authority

Registrar General

(See reverse for instructions)

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ISHWAR SARAN GUPTA
OFFICE OF DY. DIRECTOR PROSECUTION, DISTRICT
COURT CAMPUS,DURG, , CHHATTISGARH, 491001

Roll No - 2066

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LATE SATYANARAIN PRASAD GUPTA

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

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PAPER

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Issuing Authority

Registrar General

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMIT KUMAR GUPTA
NEW SHIVPURI COLONY, VILLAGE- SEMARA DEVI
PRASAD, PATHARA, PO- SHIVPURI, , UTTAR
PRADESH, 273016

Roll No - 2067

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI ANIL KUMAR GUPTA

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Date of Examination : 14th November, 2021

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIDHU KANT OJHA
5/864, VIRAM KHAND, GOMTI NAGAR, LUCKNOW,
UTTAR PRADESH, 226010

Roll No - 2068

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KUSHAL SHANKAR OJHA

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHOK KUMAR SINGH
ROOM NO.- I/13, P.W.D. COLONY , NEAR GOLGHAR,
KALI MANDIR, GOLGHAR, , UTTAR PRADESH, 273001

Roll No - 2069

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAM NARESH SINGH

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. **Paper I LAW**

2:00 P.M. to 5:00 P.M. **Paper II LAW**

Issuing Authority

Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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:: NO RISK CERTIFICATE ::

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 2070

Candidate's Name & Address

MR. MAHESH KUMAR YADAV
VILL AND PO- SARHAUL, „ HARYANA, 122001

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI ROHTASH SINGH

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

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2:00 P.M. to 5:00 P.M. **Paper II LAW**

Issuing Authority



Registrar General

(See reverse for instructions)

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E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHIV KUMAR
VILLAGE- GANWARI, POST- KINANAGAR KILA
ROAD,, UTTAR PRADESH, 250004

Roll No - 2071

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAM SINGH

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Date of Examination : 14th November, 2021

TIME

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Issuing Authority

Registrar General

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUBHASH CHAND
VILLAGE- ASRA KHERI, POST- NAKUR, , UTTAR
PRADESH, 247342

Roll No - 2072

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI TEJPAL SINGH

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Date of Examination : 14th November, 2021

TIME

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Issuing Authority

Registrar General

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJIV KUMAR
FLAT NO.- 302 B, TULSIANI ENCLAVE LOWTHER
ROAD, , UTTAR PRADESH,

Roll No - 2073

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RADHEYSHYAM

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Date of Examination : 14th November, 2021

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Issuing Authority

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AJAY KUMAR
VILLAGE- KISHAN KHERI, POST- RAMPUR
MANIHARAN, , UTTAR PRADESH, 247451

Roll No - 2074

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI JANESHWAR PRASAD

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Issuing Authority

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUNEEL KUMAR
VILLAGE- KHATKAHERI, POST- GHATHERA, , UTTAR
PRADESH, 247451

Roll No - 2075

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI NATHI RAM

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Date of Examination : 14th November, 2021

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Issuing Authority

Registrar General

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANILAL RAY
VILLAGE AND POST- RAGHUNATHPUR, PS.-
KALIYAGANJ, WEST BENGAL, 733129

Roll No - 2076

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE SURENDRA NATH RAY

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUNIL KUMAR DUBEY
VILLAGE- BHISKURI, POST- BARKACHHA, , UTTAR
PRADESH, 231001

Roll No - 2077

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI KAILASH NATH DUBEY

Examination Centre :
D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUSHIL KUMAR PANDEY
VILLAGE- SINGHPUR, POST- GYANPUR, , UTTAR
PRADESH, 221304

Roll No - 2078

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KAMESHWAR NATH PANDEY

Affix Passport Size

Photograph

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Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
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examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. HARIT MANI GAURACHARYA
A-3/47 SHIV MANDIR, VEENA- ENCLAVE NEAR U.S.M.
PUBLIC SCHOOL NANGLOI,, DELHI, 110041

Roll No - 2079

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SH. GOPAL AKHILESHACHARYA

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAKESH KUMAR
VILLAGE- PUJANA, POST- TITRON, , UTTAR PRADESH,
247343

Roll No - 2080

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI TIRATH PAL SINGH

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VINOD KUMAR
CHAMBER NO.-18, NEW BUILDING 1ST FLOOR, CIVIL
COURT RAJNAGAR, , UTTAR PRADESH, 201002

Roll No - 2081

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI GULAB SINGH

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. RADHA SOAM
C/O. KULWANT SINGH ADVOCATE, 47, VIJAY NAGAR
MEERUT CITY, , UTTAR PRADESH, 250001

Roll No - 2082

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI MADAN PAL SINGH

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

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Registrar General

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ALOK KUMAR
H.N.- 4668/8, GALI NO. 112, B-BLOCK SANT NAGAR ,
BURARI,, DELHI, 110084

Roll No - 2083

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SH. SURENDRA KUMAR

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

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Issuing Authority

Registrar General

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VINAY KUMAR
CABIN NO.- M-10, M - BLOCK, CIVIL WING TIS
HAZARI COURTS, , DELHI, 110054

Roll No - 2084

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI VED PRAKASH

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Date of Examination : 14th November, 2021

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Registrar General

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. HARIOM GUPTA
SA-4/77-1-A MOHALLA SIDDHARTHA NAGAR NAI
BASTI PANDEYPUR,, UTTAR PRADESH, 221002

Roll No - 2085

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI GOPAL DAS

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JITENDRA KUMAR
CH.NO.-4, GATE NO. 2, TIS HAZARI COURT,, DELHI,
110054

Roll No - 2086

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI BEGRAJ SINGH

Affix Passport Size

Photograph

(Similar to that affixed
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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. GAJRAJ SINGH VAISH
SHIV TALL CALLONY, WARD NO.-19, VIKATGANJ, ,
MADHYA PRADESH, 484661

Roll No - 2087

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI HANUMAN SINGH

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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I.....Son/wife/daughter of Shri
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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PARTHA GANGULY
33/4/3, KASHINATH CHATTERJEE LANE, SHIBPUR,
HOWRAH,, WEST BENGAL, 711102

Roll No - 2088

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI NETAI GANGULY

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JAGBIR SINGH
H.N.- 19, SECTOR-15-2, HUDA COLONY, GURUGRAM,
HARYANA, 122001

Roll No - 2089

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI UMED SINGH

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. POONAM RANI
HOUSE NO. F-1, PLOT NO. -43, SECTOR -6 VAISHALI ,
UTTAR PRADESH, 201010

Roll No - 2090

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI SH. LEELA RAM

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. NEELAM GOSWAMI
99A, PLATINUM ENCLAVE, PKT-1, SECTOR - 18,
ROHINI, DELHI, 110089

Roll No - 2091

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI H.D. GOSWAMI

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. YAGYA NATH DHAR DWIVEDI
VILLAGE- CHHAPAKA, POST - ROBERTSGANJ, UTTAR
PRADESH, 231216

Roll No - 2092

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAM KRISHNA DHAR DWIVEDI

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

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Issuing Authority

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Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SATISH KUMAR PANDEY
H.NO. 16/88, NEAR ARYA SAMAJ, V.I.P. ROAD, OBRA,
UTTAR PRADESH, 231219

Roll No - 2093

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KANHAYA LAL PANDEY

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Date of Examination : 14th November, 2021

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. MAMTA SHRIVASTAVA
DELHI STATE LEGAL SERVICES AUTHORITY PATIALA
HOUSE COURTS , DELHI, 110001

Roll No - 2094

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI SHRI UDAY NARAYAN SHRIVASTAVA

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANIL KOLE
H.NO.-115/347, G-5, MASWANPUR, KANPUR NAGAR,
UTTAR PRADESH, 208019

Roll No - 2095

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI R.B. KOLE

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAM MANOHAR SINGH
205 AVAS VIKAS COLONY G.T. ROAD ALIGARH,
UTTAR PRADESH, 202001

Roll No - 2096

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHIV KUMAR SINGH

Examination Centre :
D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANIL KUMAR
H.NO. 3331, BANJARWARA AZAD CHOWK, BEHIND
BILBERRY HOTEL REWARI, HARYANA, 123401

Roll No - 2097

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SH. PRABHU DAYAL

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. **Paper I LAW**

2:00 P.M. to 5:00 P.M. **Paper II LAW**

Issuing Authority

Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the down loaded admit card and ‘No Risk Certificate’ before the office in charge of the examination centre or the invigilator. Hence you are required to bring ‘No Risk Certificate’ along with the admit card.
2. Permission to appear in the examination is provisional and if, at any stage, it is found that the candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false, his/her candidature shall be rejected without assigning any reason.
3. You are required to be present in the examination centre 30 minutes before the commencement of examination.
4. You are required to follow the instructions as mentioned on the answer sheet.
5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.
6. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.
7. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.
8. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.
9. There is no provision for the supplementary answer Sheet.
10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare
that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh
responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :-

Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANJAY KUMAR PANDEY
VILLAGE- BARA PICHHARI, POST- KALYANPUR,
JHARKHAND, 826004

Roll No - 2098

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI GANESH CHANDRA PANDEY

Affix Passport Size

Photograph

(Similar to that affixed
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Examination Centre :

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Date : Roll No. :-

Mobile No. :-

E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VARUN KUMAR DWIVEDI
PUBLIC PROSECUTOR CBI/ACB/PATNA, P.O.-
RAJBHAWAN, BIHAR, 800022

Roll No - 2099

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KRISHNA GOPAL DWIVEDI

Examination Centre :

D.L.S. P.G. COLLEGE, ASHOK NAGAR, SARKANDA,
BILASPUR

Affix Passport Size

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E-mail Id :-

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SURENDER MOHIT SINGH
H.NO.- 110, GALI NO. -05, VILLAGE BHALSWA
COLONY, P.O.- NEW SUBJI MANDI, NORTH-WEST
DELHI, DELHI, 110033

Roll No - 2100

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI CHARAN SINGH

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Examination Centre :

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